

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**CIRCUIT BENCH AT RANCHI**

**O.A. NO. /51/00735/2019**

**CORAM**

**HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)**

**DATE OF ORDER 19.08.2019.**

Arun Albert Kullu, son of late George Kullu, Resident of village-Parkala Tetar Toli, Post – Khinda, PS- Kurdeg, District- Simdega.

.....Applicant

**By Advocate : Shri S. Kumar**

Versus

The Union of India through Director General of Post, Department of Post, Dak Bhawan, New Delhi-110001 and three others.

.....Respondents

**By Advocate : Shri Rajendra Krishna**

**ORDER (ORAL)**

**Jayesh V. Bhairavia, Member (Judl.)** :- After advancing some argument, the l/c for applicant seeks permission to withdraw this O.A. with liberty to take appropriate legal recourse including submission of application afresh for appointment on compassionate ground.

Permission to withdraw this O.A. is granted. Accordingly, this O.A stands dismissed as withdrawn. It is always open for applicant to take appropriate legal recourse as per the Rules/Policy applicable in his case.

(Dinesh Sharma)  
Member (Admn.)

(Jayesh V. Bhairavia)  
Member (Judl.)

mks

